

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

IA 348 of 2018 in IA 163 of 2018 in TP 60 of 2019 [CP(IB) 32 of 2017] With
IA 349 of 2018
IA 163 of 2018
IA 164 of 2018
IA 190 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.02.2021**

Name of the Company:

SREI Infrastructure Finance Ltd
V/s
K S Oils Ltd


Section:

Sec 66 r.w 60(5)(a) & 25(2)(j) of IBC/'Sec 19(2),19(3) r.w 14(1)(b),Sec 74 of
IBC r.w rule 11 of NCLT rules 2016/60(5)/60/IA for Directions/7 of
Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Vivek Dalal appeared. Learned Counsel Ms. Natasha Shah appeared. Learned Counsel Ms. Megha Jani appeared.

Matter to appear for further consideration on 04.03.2021.


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 11th day of February, 2021